

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2015 &**  
**IA NOS. 142 OF 2016 & 546 OF 2018**

**Dated : 01<sup>st</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**SRM Power Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Bangalore Electricity Supply Co. Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Ms. Ragima R. for R-2 & R-4

**ORDER**

Post this matter for hearing on **05.10.2018**, as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*Bn/pr*

**(Justice N.K. Patil)**  
**Judicial Member**